

ITEM NO.3 Court No.1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).762/2020

REEPAK KANSAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 07-08-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. J.M. Sharma, Sr. Adv.  
Mr. Harisha S.R., AOR\*

For Respondent(s) Mr. Tushar Mehta, Ld. SG  
Mr. Gurmeet Singh Makker, AOR  
Ms. Aakansha Kaul, Adv.  
Mr. Rajat Nair, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice returnable four weeks.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR

*\*Appearance slip not submitted by the counsel*